

P.C.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 1244 of 1986 (T)

Nagarmal Shadi Ram ..... Applicant

Versus

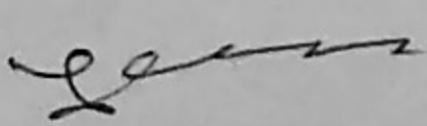
Union of India and Others ... Respondents.

Hon. S. Zaheer Hasan, V.C.

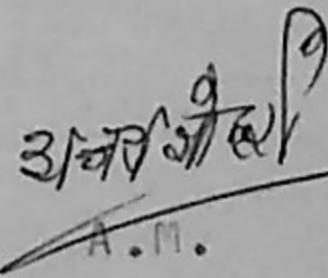
Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Firm Amroha Nagarmal Shadiram filed a suit against Union of India and Indore Trading Corporation, Indore for damages amounting to Rs. 5000/-. The suit was dismissed by the learned Munsif. The plaintiff filed an appeal which has been wrongly transferred to this Tribunal because it does not relate to any service matter. The suit was in respect of damages. The file be retransmitted to the learned Munsif through District Judge, Moradabad.



V.C.

  
3/11/86  
A.M.

RKM

Dated the 11th Nov., 1986.